

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.82 /TT/2012

Date:22.10.2013

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff for Asset I: 765 kV Moga-Bhiwani T/L and
Asset II: 765 kV Jattikalan- Bhiwani T/L associated with 765 kV system for
Central Part of Northern Grid Part-I for tariff block 2009-14 in NR

Sir,

I am directed to refer to your petition mentioned above, and to request you to
furnish following information on affidavit, with advance copy to the respondents/
beneficiaries, latest by 5.11.2013:-

- 1) Schematic diagram of the scheme clearly showing the assets and mentioning the
petition(s) in which they are covered for obtaining tariff

Yours faithfully,

Sd/-
(P.K. Sinha)
Assistant Chief (Legal)